

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4314
TO BE ANSWERED ON 18TH MARCH, 2026

ALLOCATION OF FOODGRAINS UNDER PDS

4314. DR. NISHIKANT DUBEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the details of allocation of foodgrains under the Public Distribution System (PDS) during the last three years, State-wise;
- (b): whether the Government has any plans to increase the allocation of foodgrains to States under PDS and if so, the details thereof;
- (c): the details of the amount sanctioned, allocated and utilized during the last three years in Jharkhand under this scheme including the details of grains that are included in PDS;
- (d): whether the Government is also promoting millets under PDS and if so, the details thereof;
- (e): the details of the targets set and achievements made so far under the schedule along with its response within the country; and
- (f): whether the Food Corporation of India (FCI) has undertaken initiatives to reform storage sector and if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Statement showing State-wise allocation of food grains (Wheat and Rice) under National Food Security Act (NFSA) and Tide Over for the last three years is placed at **Annexure-I**.

(b): At present, against the intended coverage of 81.35 crore, States/UTs have identified 79.40 crore beneficiaries. Addition and deletion of beneficiaries by the States/UTs as per requirement, is a continuous process. On identification of remaining beneficiaries, allocation of food grains is routinely revised.

(c) to (e): Department of Food and Public Distribution (DFPD) releases food subsidy based on the monthly/quarterly food subsidy claims submitted by State Government for the distribution of food grains under various Central Government Schemes. Details of funds released to Jharkhand in the last three years is as below:

Sr. No.	Year	Subsidy released (in Crore)
1	2023-24	42.77
2	2024-25	502.99
3	2025-26 (as on 11.03.2026)	450.55

In addition to Wheat and Rice, Millets are also part of PDS. The allocation of approved quantity of millets for distribution under PDS is made by DFPD in lieu of equal quantity of wheat/rice. The millets are being given free of cost under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 1st January 2023 onwards. Govt. of India has also expanded the scope of procurement of minor millets such as Foxtail millet, Proso Millet, Kodo millet, little millet, buckwheat and Ameranthus under MSP of Ragi for next three year from 2023. An advisory has also been issued to all the States/UTs to procure millets and distribute to NFSA beneficiaries as per local consumption preferences and as per guidelines issued by the Central Government from time to time.

(f): Initiatives undertaken to reform storage sector in Food Corporation of India (FCI) are as below:-

1. Construction of SILOs under Public Private Partnership (PPP) Mode.
2. Third party assessment of warehouses by FCI from Quality Council of India.
3. Mechanization of Warehouse operations.
4. Warehousing Development Regulatory Authority (WDRA) Certification of FCI godowns.
5. Computerization of depot operations.
6. Monitoring of Depot Efficiency.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4314 DUE FOR ANSWER ON 18.03.2026 IN THE LOK SABHA

(in thousand tons)

SL.NO	STATES/UTs	2023-24		2024-25		2025-26 (upto Feb 2026)	
		NFSA	Tide Over	NFSA	Tide Over	NFSA	Tide Over
1	Andhra Pradesh	1849.78	22.07	1849.776	22.068	1695.627	20.229
2	Arunachal Pradesh	57.33	31.66	57.335	31.661	52.705	28.875
3	Assam	1628.93	66.20	1631.749	63.381	1503.959	49.911
4	Bihar	5527.10	0.00	5527.100	0.000	5066.509	0.000
5	Chhatisgarh	1384.06	0.00	1384.056	0.000	1268.718	0.000
6	Delhi	448.78	0.00	448.803	0.000	411.403	0.000
7	Goa	34.40	24.65	34.398	24.647	31.531	22.593
8	Gujarat	2211.23	0.00	2263.346	0.000	2067.616	0.000
9	Haryana	795.00	0.00	795.000	0.000	703.422	0.000
10	Himachal Pradesh	202.29	305.73	206.347	301.671	190.391	275.291
11	Jharkhand	1751.02	0.00	1751.993	0.000	1605.994	0.000
12	Karnataka	2608.84	0.00	2608.836	0.000	2391.433	0.000
13	Kerala	1025.52	399.53	1025.519	399.530	940.059	366.236
14	Madhya Pradesh	3436.08	0.00	3493.795	0.000	3202.645	0.000
15	Maharashtra	4605.19	0.00	4605.188	0.000	4221.422	0.000
16	Manipur	136.29	0.00	138.037	0.000	128.782	0.000
17	Meghalaya	140.73	35.57	140.733	35.565	129.005	32.602
18	Mizoram	47.54	18.22	48.720	17.038	45.212	15.066
19	Nagaland	91.59	46.47	91.585	46.473	83.953	42.600
20	Odisha	2251.62	0.00	2253.205	0.000	2064.171	0.000
21	Punjab	870.12	0.00	870.120	0.000	797.610	0.000
22	Rajasthan	2770.58	0.00	2770.584	0.000	2539.702	0.000
23	Sikkim	26.37	17.95	26.374	17.951	24.176	16.455
24	Tamil Nadu	2569.53	1108.22	2572.807	1104.945	2358.407	1012.867
25	Telangana	1296.05	41.95	1292.677	45.130	1183.946	41.479
26	Tripura	164.34	106.89	164.585	106.646	150.869	97.759
27	Uttrakhand	401.46	101.53	401.458	101.532	368.003	93.073
28	Uttar Pradesh	9935.48	0.00	9950.393	0.000	9086.619	0.000
29	West Bengal	3970.62	0.00	3970.620	0.000	3639.735	0.000
30	A&N Islands	4.37	25.18	4.374	25.184	4.009	23.086
31	Chandigarh	0.00	0.00	0.000	0.000	0.000	0.000
32	D&N Haveli Daman& DIU	15.13	0.00	15.128	0.000	13.867	0.000
33	Jammu & Kashmir	468.80	265.86	468.797	265.857	429.730	243.703
34	Ladakh	9.44	6.98	9.444	6.983	8.657	6.401
35	Lakshadweep	1.52	3.10	1.522	3.098	1.395	2.840
36	Puducherry	0.00	0.00	0.000	0.000	0.000	0.000
	Total	52737.13	2627.76	52874.401	2619.361	48411.284	2391.064